

**Declaration of Assets in the form of real estate or investments as per the Full Court resolution dated 7<sup>th</sup> May, 1997 and re-iterated on 8<sup>th</sup> July, 2008.**

**The Assets declared are as on 31.12.2014.**

- A. Name of Judge : **Hon'ble Ms. Justice Sangita Dhingra Sehgal**  
 B. Name of Spouse : Mr. Ravi Sehgal  
 C. Name(s) of Dependant Family Members and relationship:  
     C.1 Dependant No. 1: Kamakshi Sehgal (Daughter)  
     C.2 Dependant No. 2: Keshav Sehgal (Son)

**1. Real Estate (Immovable Property)**

**1.1 Real Estate (Immovable Property) of the Judge**

S. No.	Description	Remarks
1.	292 sq. yards plot with partial 25% construction in Greater Noida in Judges' Cultural and Welfare Society.	Purchased from the society in the year 1997. Payment by instalments.
2.	302 sq. yards plot in Gurgaon, Harayana. Constructed against Loan from Federal Bank and Let out( Rented)	Allotted to Mother out of reserved quota for Govt. Servants in Haryana in the year 1999. Transferred to me.
3.	Plot measuring 8 biswas in Village Kheel, Tehsil Kumarhatti, District Solan, Himachal Pradesh.	Purchased in the Year 2000 with permission from H.P Govt.

**1.2 Real Estate (Immovable Property) of the Judge's Spouse**

S. No.	Description	Remarks
1.	Plot measuring 500 sq. yards in Saidullajab Extn.	Purchased by mother. Obtained through an arrangement within family in the year 2001.
2.	Plot measuring 356 sq. yards in C-Block, Greenfield Colony, Faridabad, Haryana.	Inherited by way of family settlement from mother in the year 2004.
3.	Plot Measuring 200 sq. yards in A-Block, Greenfield Colony, Faridabad, Haryana	Self-acquired in the year 2006. Construction completed in the year 2010.
4.	Plot measuring 1 bigha 2 biswas with already constructed house at Chaudhry Dhan Khar Singh Marg, Village Neb Sarai. Property Let out (Rented)	Self- acquired in the year 2007 and mutated in the favour of Dependant 1 & 2.
5.	Flat measuring 2257 sq. ft. in Pranayam Society, Faridabad, Haryana.	Self-acquired in the year 2009, possession awaited.
6.	Plot measuring 464 sq. metres in New Moradabad Yojna Scheme, Moradabad Development Authority.	Booked in the year 2011, sale deed executed in 2014 on payment of final instalment.

1.3 Real Estate (Immovable Property) of the Judge's Dependant No. 1 and Dependant No. 2

S. No.	Description	Remarks
	N.A.	

2. Investments

2.1 Investments of the Judge

2.1.1 Shares

S. No.	Description	Remarks
	N.A.	

2.1.2 Mutual Funds

S. No.	Description	Remarks
	N.A.	

2.1.3 Deposits and other Financial Investments

S. No.	Description	Remarks
1.	Fixed Deposit	NIL
2.	Savings Bank Account with State Bank of India, Tis Hazari Branch.	Rs. 609,000/- (Approx)
3.	Savings Bank Account with Federal Bank, Karol Bagh Branch.	Rs. 11,95,000/- (Approx)
4.	GPF	Rs. 18,48,000/- (Approx)
5.	PPF	Rs. 70,000/- (Approx)
6.	LIC Policy (Sum Assured Rs.236,363/-)	Rs. 7,280/- (Annual Premium)

Owns a Maruti Baleno which was purchased in the Year 2006

Owns a Maruti Swift purchased in the Year 2012 against Loan from SBI Bank, Tis Hazari.

2.2 Investment of the Judge's Spouse

2.2.1 Shares

S. No.	Description	Remarks
	N.A.	

2.2.2 Mutual Funds

S. No.	Description	Remarks
	N.A.	

### 2.2.3 Deposits and other Financial Investments

S. No.	Description	Remarks
1.	Fixed Deposit	NIL
2.	Savings Bank Account with Axis Bank, Khan Market Branch	Rs. 33,700/- (Approx)
3.	Savings Bank Account with Axis Bank, Moti Nagar Branch. (Joint Holders: Dependant No. 1 & Dependant No. 2)	Rs. 55,600/- (Approx)
4.	PPF	Rs. 9,25,000/- (Approx)
5.	6 Year National Saving Certificate	Rs. 30,000/- (Due in March'15)

Owens a Skoda Laura purchased in the Year 2011 against Loan from United Bank of India.

### 2.3 Investment of Judge's Dependant No. 1

#### 2.3.1 Shares

S. No.	Description	Remarks
	N.A.	

#### 2.3.2 Mutual Funds

S. No.	Description	Remarks
	N.A.	

### 2.3.3 Deposits and other Financial Investments

S. No.	Description	Remarks
1.	Fixed Deposit	Rs. 228,753/-
2.	Savings Bank Account with Punjab National Bank, Rajinder Nagar Fire Station Branch	Rs. 4,100/- (Approx)
3.	Savings Bank Account with Punjab National Bank, Ahimsa Bhawan Branch	Rs. 2,400/- (Approx)
4.	Savings Bank Account with HDFC Bank, ITO Branch.	Rs. 11,400/- (Approx)
5.	PPF	Rs. 157,000/- (Approx)
6.	LIC Policy (Sum Assured Rs. Ten Lac)	Rs. 51,263/- (Annual Premium)

### 2.4 Investment of Judge's Dependant No. 2

#### 2.4.1 Shares

S. No.	Description	Remarks
	N.A.	

#### 2.4.2 Mutual Funds

S. No.	Description	Remarks
	N.A.	

#### 2.4.3 Deposits and other Financial Investments

S. No.	Description	Remarks
1.	Fixed Deposit	Rs. 207,210/-
2.	Savings Bank Account with Punjab National Bank, Rajinder Nagar Fire Station Branch	Rs. 2,700/- (Approx)
3.	Savings Bank Account with Punjab National Bank, Ahimsa Bhawan Branch	Rs. 2,900/- (Approx)
4.	Savings Bank Account with HDFC Bank, ITO Branch.	Rs. 15,500/- (Approx)
5.	PPF	Rs. 157,000/- (Approx)
6.	LIC Policy (Sum Assured Rs. Ten Lac)	Rs. 51,263/- (Annual Premium)

#### 2.5 Investment

S. No.	Description	Remarks
	N.A.	

#### 3. Other Remarks

- Judge's Spouse: Mr. Ravi Sehgal, Retired from Government Service in the Year 2007, Presently Employed as Vice President (Legal), India Infoline Ltd. (since Oct, 2007).
- The other valuables of the Hon'ble Judge include 210 gms of Gold.